## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 49/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Dr. Dipti Patankar & Anr.

M/s. Joy Hospital Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME **DESIGNATION** SIGNATURE 31 B. Sopalale strum Sx Pastuer Sx Partner St. Sighi le to Advicale for pelitioner. Adv for R1-3

## ORDER CP 49/241/NCLT/MB/MAH/2016

- 1. On receiving the Settlement proposal from the side of the Respondents, counter-proposal is made from the side of the Petitioner, circulated today.
- 2. To peruse the counter-proposal, matter is adjourned to **05.02.2018** as consented by both the Sides.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 10.01.2018 ug

M.K. SHRAWAT Member (Judicial)